

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)  
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 19.07.2024 After Court Hall-I Hearing**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1442/2023, IA (IBC)/1412/2023, IA (IBC)/1272/2023, IA (IBC)/1273/2023, IA (IBC)/1707/2023, IA (IBC)/804/2023, IA (IBC)/1616/2023, IA (IBC)/554/2024 in CP(IB) No.402/7/HDB/2020</b>
<b>NAME OF THE COMPANY</b>	<b>DQ Entertainment (International) Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Export-Import Bank of India</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>DQ Entertainment (International) Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA(IBC)/1442/2023, IA(IBC)/1412/2023, IA(IBC)/1703/2023**

**Present:** Ld. Counsel Mr. M. M. Viswaraj for the Applicant.

Matter to be posted before the regular bench. **Adjourned to 02.09.2024.**

**IA(IBC)/1272/2023, IA(IBC)/1273/2023**

**Present:** Ld. Counsel Mr. M. M. Viswaraj for the Applicant.

Ld. Counsel Mr. A. Chandra Shekar for the Respondents No.1&2.

Matter to be posted before the regular bench. **Adjourned to 02.09.2024.**

**IA(IBC)/804/2023**

**Present:** Ld. Counsel Mr. M. Maharshi Viswaraj for the Applicant.

Ld. Counsel Ms. Amuktha Rao for the Respondent.

Matter to be posted before the regular bench. **Adjourned to 02.09.2024.**

**Contd...**

(2)

**IA(IBC)/1616/2023**

**Present:** Ld. Counsel Ms. Amuktha Rao for the Applicant.

Ld. Counsel Mr. M. Maharshi Viswaraj for the Respondent.

Matter to be posted before the regular bench. **Adjourned to 02.09.2024.**

**IA(IBC)/554/2024**

**Present:** Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Applicant.

Ld. Counsel Mr. M. Maharshi Viswaraj for the Respondent No.1.

None for the R2 and R3.

Matter to be posted before the regular bench. **Adjourned to 02.09.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**